

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SHAHDARA DISTRICT KARKARDOOMA COURTS, DELHI

ORDER.

In partial modification to earlier order no. 12348-64/Judl/SHD/KKD/Delhi dated 15.12.2022 of this office, in exercise of power vested in the undersigned by virtue of under Section 10 (3) of the Criminal Procedure Code 1973 as in force in Delhi and under Section 21-A of the Punjab Courts (Delhi Amendment) Act, 1997, to exercise all the powers as vested in the undersigned under Section 34 Punjab Courts Act, 1918, I hereby authorize **Sh. Arun Goel, ADJ-03, Shahdara District, Room No. G-08, to hear and dispose off urgent Civil Matters pertaining to Shahdara District, Karkardooma Courts, Delhi, for 26.12.2022 and 27.12.2022** instead of Ms. Niti Phutela, ASJ SC POCSO and Sh. Arvind Bansal, ASJ, respectively, during Winter Vacation, 2022 w.e.f. 26.12.2022 to 31.12.2022 (both days inclusive).

Rest of the conditions mentioned in the above mentioned order of this office shall remain the same.

Shalinder
(SHALINDER KAUR)
Principal District & Sessions Judge
Shahdara District, KKD, Delhi

No. **12481-697**
/Judl/W.V./SHD./KKD/Delhi/2022.

Dated : **16/12/22**

Copy forwarded for information/necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, (H.Qs), Tis Hazari Courts, Delhi
3. The Judicial Officers concerned.
4. All the Judicial Officers of Shahdara District, Karkardooma Courts, Delhi.
5. The Officer In Charge, Bail & Filing Section, Karkardooma Courts, Delhi.
6. The Administrative Civil Judge, Shahdara District, Karkardooma Courts.
7. The Administrative Officers (Judl./Incharge, Care Taking Branch & Pool Car, with the direction to make necessary arrangements.
8. The Administrative Officers (Judl./Incharge, Care Taking Branch, Shahdara District, with the directions to display the same on Notice Board of KKD Courts, Complex, Delhi.
9. The H.O.O. Shahdara District, Karkardooma Courts, Delhi.
10. The Administrative Officers (Judl.), Administration Branch, General Branch, Bail & Filing Section, Shahdara District, Karkardooma Courts, Delhi.
11. The Public Prosecutor, Shahdara District, Karkardooma Courts.
12. The Incharge, Lock-up, Karkardooma Courts, Delhi.
13. PRO/APRO, Karkardooma Courts, Delhi.
14. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
15. The Website Committee, Tis Hazari Courts, Karkardooma Courts Delhi.
16. P.S. to the undersigned.
17. R&I Branch for uploading on LAYERS.

Shalinder
Principal District & Sessions Judge
Shahdara District, KKD, Delhi.

